पु ० प० (क्षाह - I)

A) राजीव रंजन — 1 विकार्ग | विकार्ग | 123



**Declaration of Assets and Liabilities** 

Year....2023

I, Sanjay Kumar son of Late Ramchandra Prasad aged 58 years belonging to Bihar Vidhan Sabha Sachiwalaya service and presently working as Under Secretary give here in below the details of the assets (Immovable, Movable, Bank Balance, etc.) of myself, my spouse and dependents\*:

## A. <u>Details of movable assets</u>

(Assets in joints name indicating the extent of joint ownership will also have to be given )

Sr.No.	Description	self	Spouse Name(s): Savita Sinha	Dependant-1 Name: Shreya Sinha (Married)	Dependant-2 Name: Shikha sinha	Dependant Etc.Name Kushagra Shreysth
(i)	Cash	10,000/-	5000/-			
(2)	Deposits in Banks, Financial Institutions And non- banking Financial Companies	6,90,000/- (Saving Account)	60,000 /- (Saving Account) 5,00000/- (Term Deposit)		10,000/- (Saving Account)	11,000/- (Saving Account)
(iii)	Bonds, Debentures and Shares in companies		18,000/- (Sahara India)			
(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.		LIC Premium: 10,421/-Yearly			6.50
(v)	Motor Vehicles (details of make etc.)	M.Cycle-one BR-01AH 6824	-NIL-			
(vi)	Jwellery (give details weight and value)	-NIL-	Gold- 100 gm Silver- 100 gm Value-7,00.000/- (Aprox)			

(vii)	Other assets, such as values of claims/interests	-NIL-	-NIL-		
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Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

## B. <u>Details of Immovable assets</u>

[ Note: Properties in joint ownership indicating the extent of joint wonership will also have to be indicated ]

Sr. No.	Desciption	Self	Spouse Name (s) Savita Sinha	Dependant-1 Name Shreya Sinha	Dependant-2 Name Shikha sinha	Dependant- Etc.Name Kushagra Shreysth
(i)	Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value		Vill-Tarwa, Phulwari(Patna) खाता नं0-56 सर्वे प्लौट नं0-581 रकवा-13.03 डी0 भैल्यू- 15 लाख			
	(i) Non-Agricultural Land - location(s) - Survey number(s) -Extent (Total measurement) -Current market value Buildings (Commercial and residential) - location(s) - Survey / door number(s) -Extent (Total measurement) -Current market value	-NIL-	1-ग्राम-नत्थुपुर पैठानी प्रखंड-फुलवारी,पटमा खाता मं0-129,प्लौट-328 रकवा- 15 धूर भैल्यू- 20 लाख			
(iv	Houses/Apartments, etc.	-NIL-				

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

3	- location(s)				- AN 18 - N
	- Survey/door number(s)			2	
, la	-Extent (Total				
ş!	measurement)				
	-Current market value				
(v)	Other (such as	-NIL-	2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2		
	interest in property)				
		70 - 30 - 30			

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government du

[ Note : Please give separate details for each item )

0	D		* * * *
	. Description	Name & address of Bank	Amount outstanding as
No		Financial Institutions (s) /	on
		Department (s)	
100		1	
(a)	(i) Loans from Banks	-NIL-	
	(ii)Loans from financial	-NIL-	
	institutions	on delination of	
	(iii) Government Dues:	-NIL-	
1 1	(a) dues to departments		
	dealing with government		
	accommodation	1	
	(b) dues to departments	-NIL-	
1	dealing with supply of	-1VIL-	
	water.		
<u> </u>			
	(c) dues to departments	-NIL-	
	dealing with supply of		
	electricity		

(d) dues to departments dealing with telephones	
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	(e) dues to departments dealing with government transport (including aircraft and helicopters)  (f) Other dues, in any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give a also permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.] (iii) Sales Tax [Only in case of property business	-NIL-	
	(iv) Property Tax	-NIL-	

## C. Personal Details GPF/CPF/PRAN No. : PTS/BLA-17 Gender :- (M/F) M Date of Birth :- (DD/MM/YYYY) 0 2 1 1 1 9 6 5 Class/Group :- (A/B/C)

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Bihar Vidhan Sabha Sachiwalaya Service

(Full name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

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Name of Employee: (Sanjay Kumar)

Designation:

**Under Secretary** 

Date: 31/01/2027

Department:

Bihar Vidhan Sabha